

- officials of Delhi Police have been sensitized to be sensitive and courteous to people in day to day dealing.

Status of NATGRID

864. SHRI HUSAIN DALWAI: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether it is a fact that NATGRID has not been made operational yet;
- (b) if so, the reasons for the same and by when it is likely to be made operational;
- (c) what is the current status of NATGRID in terms of budgetary allocation and manpower deployment; and
- (d) by when the required physical and digital infrastructure is expected to be ready?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANSRAJ GANGARAM AHIR): (a) and (b) National Intelligence Grid (NATGRID) project is yet to be made operational. The NATGRID framework is to be hosted on the infrastructure being constructed at New Delhi and Bengaluru. While more than 95% of civil construction of the Disaster Recovery Centre at Bengaluru is completed, the construction of Data Centre and related infrastructure at New Delhi was delayed due to land ownership dispute between Delhi Development Authority (DDA) and South Delhi Municipal Corporation (SDMC) for around one year. Implementation of NATGRID framework is now likely to be completed by 30th September, 2018.

(c) For the current financial year 2016-17, an amount of ₹ 104 crore has been allocated to NATGRID. At present, against 119 sanctioned Government posts, 32 posts are filled. Further, 5 technical experts as consultants are working in NATGRID. Engagement of 22 consultants is underway.

(d) The physical infrastructure at New Delhi and Bengaluru are expected to be completed by 31.07.2018 and 31.10.2017 respectively. The NATGRID framework is expected to be implemented by 30th September, 2018.

Data on trafficking in India

865. SHRI T. RATHINAVEL: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether it is a fact that there is little reliable data on the extent of trafficking in India;

(b) whether it is also a fact that 20 to 65 million people in India have fallen prey to trafficking;

(c) whether it is also a fact that there is an urgent need to invest in a robust data collection and maintenance system; and

(d) if so, the steps taken by Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANSRAJ GANGARAM AHIR): (a) The National Crime Records Bureau (NCRB) collects police recorded data on crimes and criminals relating to human trafficking.

(b) As per information collected by NCRB, the following number of cases was reported in human trafficking in the last three years:

Sl. No.	Year	No. of cases reported under total human trafficking
1.	2013	3940
2.	2014	5466
3.	2015	6877

(c) and (d) NCRB has recently revised the proforma for standardization of formats for data collection on anti-human trafficking. A number of initiatives and efforts like training, data scrutiny etc. are being put in place on a continuous basis to improve the data quality relating to human trafficking.

FCRA accounts in banks with core banking facilities

866. SHRI T. RATHINAVEL:

SHRI K.R. ARJUNAN:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that there are around 33,000 NGOs registered under the Foreign Contribution Regulation Act (FCRA);

(b) whether it is also a fact that at least 6,000 NGOs do not have their FCRA accounts in banks with core banking facilities;

(c) whether it is also a fact that many of them have their FCRA accounts in cooperative banks or State Government's owned apex banks; and

(d) whether the Ministry of Home Affairs has made any request to the Ministry of Finance to make it mandatory for FCRA registered NGOs to have their accounts only in banks with core banking facilities?